## NATIONAL COM₽ANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017.

16-1-18

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(CAA) No.70/ BB/ 17	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	-	For hearing	230/ 232	JDA Software Pvt. Ltd.	

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Shreyas.A 9036118414 for VGB Ausocates

Petitioner

## ORDER

Counsel for Petitioner is present. He has filed memo along with annexures. He has enclosed paper publication. Counsel reported that he had already filed information in the Tribunal for service of notice on Authorities. So far, none of the Authorities responded to the notice. No representation for OL, RD and ROC. IT Dept. has not responded. List it for reports on 08.02.2018.

Member (T)

Member (J)